

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P.(IB)-993(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Rajas Shreeram Bodas
IN THE MATTER OF
Jayraj Dilipkumar Pandit

Section: - Application under any other provisions- IBC U/s 94(1) of (IBC)

ORDER

Adv. Yahya Batatawala appeared for the Petitioner / Applicant through VC. CS (Dr) Rajas Bodas appeared for the RP through VC. Due to paucity of time, the matter could not be heard. List this matter on **03.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)